

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

T.A. 27 of 1997
(CO 9493-w/85)

Date of order : 9.8.99

Present : Hon'ble Mr. Justice S.N.Mallick, Vice-Chairman
Hon'ble Mr. B. P. Singh, Administrative Member

AMULYA DHAR

VS

UNION OF INDIA & ORS

For the petitioner : None

For the respondents : Mrs. Uma Sanyal, Counsel

O R D E R

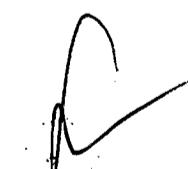
S.N.Mallick, V.C.;

None appears for the petitioner when the matter is called on for hearing. It appears from the record that none has appeared for the petitioner since this writ petition was transferred from the Hon'ble High Court although notice was duly sent to the petitioner. It is, therefore, clear that the petitioner is no longer interested in conducting this case. The application is accordingly dismissed for default of appearance of the petitioner or his counsel.

Mrs. Uma Sanyal, 1d. counsel is present for the respondents.

2mam

MEMBER(A)



VICE CHAIRMAN